

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 145
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy
Vs.

M/s. Granite Gate Properties Pvt. Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016 (CIRP)

Order delivered on 28.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Noida Authority : Mr. P. Nagesh, Mr. Harshal Kumar, Advs.
Mr. Rachit Mittal, Ms. Tanir Aggarwal, Advs.
On behalf of Noida Authority
For the R.P : Mr. Sanyam Saxena, Adv.

ORDER

List on 25.02.2020.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)